

**Machinery for strengthening and  
maintaining of Police-cum-  
Public liaison**

8655. SHRI BIMAL KANTI GHOSH :  
Will the Minister of HOME AFFAIRS be  
pleased to state ;

(a) whether Government have a proposal  
under consideration to set up a new machi-  
nery for strengthening and maintaining  
Police-cum-Public liaison; and

(b) if so, the main features of the  
scheme ?

THE MINISTER OF STATE IN THE  
MINISTRY OF PERSONNEL, PUBLIC  
GRIEVANCES AND PENSIONS AND  
MINISTER OF STATE IN THE MINISTRY  
OF HOME AFFAIRS (SHRI P. CHIDA-  
MBARAM) : (a) and (b). The subject  
'police' is included in the State List of the  
Seventh Schedule to the Constitution. It is  
primarily for the State Governments to

devise an effective machinery for strengthen-  
ing and maintaining police-cum-public  
liaison.

**Hydro Electric Scheme pending  
clearance**

8656. SHRI BIMAL KANTI GHOSH :  
Will the Minister of PLANNING be pleased  
to state :

(a) whether any Hydro-Electric Scheme  
is pending clearance with the Planning  
Commission; and

(b) if so, the reasons therefor ?

THE MINISTER OF STATE IN THE  
MINISTRY OF PLANNING AND  
MINISTER OF STATE IN THE MINIS-  
TRY OF PROGRAMME IMPLEMENTA-  
TION (SHRI BIREN SINGH ENGTI) :  
(a) and (b). A list of Hydro-Electric Schemes  
pending for investment approval alongwith  
the reasons therefor, is given below.

**Statement**

*List of Hydro Power Projects pending for investment approval*

Sl. No.	Name of scheme	State	Estimated Cost (Rs. crores)	Installed capacity (MW)	Reasons for pending clearance
1	2	3	4	5	6
<b>Northern Region</b>					
1.	Chenani H E. Project (2 × 1 + 2 × 2 MW)	J & K	20.92	6	Clearance from Indus Water Treaty awaited.
2.	Shahpur Kandi HEP (2 × 47 MW)	Punjab	124.30	94	Clearance from inter-State aspects awaited.
3.	Palamneri HEP (3 × 47.5 MW)	Uttar Pradesh	126.16	142.5	Environmental clearance awaited.
4.	Khara HEP (3 × 24 MW)	—do—	110.07	72	Inter State aspects between U.P. & Haryana yet to be resolved.
5.	Sobla Mini hydel (3 × 2W)	—do—	7.33	6	Forest clearance await- ed.
6.	Rajghat HES (3 × 15W)	Uttar Pradesh M.P.	37.47	45	Forest clearance await- ed.

1	2	3	4	5	6
7.	Uh1 HEP St. III (4 × 17.5 MW)	Himachal Pradesh	97.66	70	(i) Forest clearance awaited.  (ii) Inadequate provision in A.P. 1988-89.
8.	Chamera HEP St. III (3 × 100 MW)	—do—	366.41	300	(i) Forest clearance awaited.  (ii) Inadequate provision in A.P. 1988-89.  (iii) Likely to be shifted to Central Sector.
	Sub-Total (N.R.)		890.32	735.50	
<b>Western Region</b>					
9.	Narmada Sagar (8 × 125 MW)	M.P.	1592.85	1000	TAC/CEA approval for revised cost awaited.
10.	Sardar Sarovar (6 × 200 + 5 × 50 MW)	M.P./ Mah./Guj.	4240.00	1450	TAC/CEA approval for revised cost awaited.
	Sub-Total (W.R.)		5632.85	2450.00	
<b>Southern Region</b>					
11.	Madhur Branch Canal (1.5 MW)	Karnataka	2.42	1.5	Inter-State aspects yet to be resolved.
12.	Pykara Ultimate Stage (3 × 50 MW)	Tamil Nadu	70.16	150	Forest Clearance awaited.
	Sub-Total (S.R.)		72.58	151.5	
<b>North Eastern Region</b>					
13.	Sessa Nallah	Arunachal	1.96	1.5	Forest clearance awaited.